

National Company Law Tribunal


Allahabad Bench

CP NO. 26/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: Wincom Engineering ~~act of 1956~~ Pvt

SECTION OF THE COMPANIES ACT: U/S 397/398^{Ltd} of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR VIVEK KOHLI	ADV	PETITIONER	
2.	MR NIKHIL MATHUR		Respondent	
3.	Mr. Saurabh Kalia	ADV		

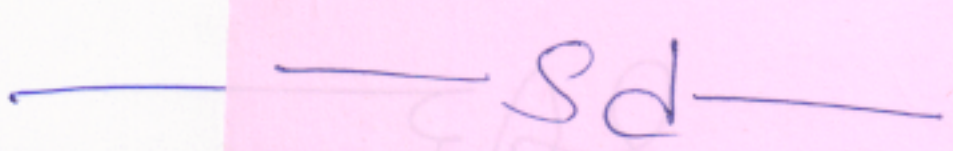
CP NO.26/ND/2015

Advocate Sh. Vivek Kohli alongwith Advocate Sh. Nikhil Mathur, for the petitioner. Sh. Saurabh Kalia, Advocate for the respondent. Argument of learned counsel from the petitioner side are heard. Argument of counsel for the respondent side to be continued.

The matter be listed on 7th September, 2017

Dated:08.08.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)